Renew the lease for Taj Palace Hotel

4027. SHRI SALIM ANSARI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Delhi Development Authority (DDA) is all set to renew the lease for Taj Palace Hotel without settling the various dues;

(b) if so, the details and the reasons thereof;

(c) the broad terms and conditions laid down by the DDA for renewal of lease for Taj Palace Hotel; and

(d) the reasons for not opting the call for fresh bids to generate more revenue?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) and (b) The License Agreement for Taj Palace Hotel at Sardar Patel Marg has been renewed for a further period of 25 years beyond 31.3.2013 in terms of the original Agreement. The renewal of License Agreement was granted after settlement of all outstanding dues. This is the final extension of License Agreement.

(c) and (d) Apart from other conditions, as per Article-VII of the License Agreement, initially the license was granted for a period of 30 years commencing from 1.4.1983 subject to the condition that the licensee shall be bound by and observe and perform all the terms and conditions contained in the Agreement throughout the period of license.

The License Agreement further provides that the licensee shall have the option of renewing the license of the said Hotel building for a further period of 25 years on giving notice in writing of such intention to the licenser at least six months before the expiration of the license granted, and the licenser would renew it upon the same terms and conditions as are therein contained excepting only the clause as to renewal, and subject to the payment of license fee as contained in clause (I) of Article-VIII of the license Agreement.

Considering the above provisions in the original License Agreement executed between the Indian Hotels Company Ltd. and the Delhi Development Authority and the fact that the licensee has opted for renewal of the license and submitted his option within the time frame prescribed in the Licence Agreement and also settlement of all outstanding dues, the Competent Authority has decided to renew the License

Unstarred Questions

Agreement for further period of 25 years beyond 31-3-2013, subject to the same terms and conditions.

Solid waste management under JNNURM

4028. SHRIMATI T. RATNA BAI: SHRI MOHD. ALI KHAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

 (a) whether Government is considering to incorporate the green technologies in solid waste management under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in the country;

(b) if so, the details thereof;

(c) whether any State Government came up with proposals of alternative technologies; and

(d) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) and (b) Solid waste management is a State subject and it is the responsibility of the State Governments/Urban Local Bodies to plan, design, execute and operate the solid waste management projects in the urban areas of the Country. The Government of India under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) facilitates State/ULBs in framing broad policies, programmes and guidelines for incorporating green technologies on solid waste management.

The municipal solid waste management projects approved under JNNURM program include necessary infrastructure facilities for processing and treatment facilities such a composting for bio-degradable matter with the objective to promote the use of organic fertilizers and also making RDF (Refuse Derived Fuel) pellets using recyclables with the objective to recover energy from municipal solid waste.

(c) and (d) Detailed Project Report (DPRs) prepared based on established waste management technologies are considered and approved by the Ministry for funding. Alternate waste management technologies, if any, included in the DPR need to be established with facts and figure within the stipulations of JNNURM guidelines.